

**Fourteenth Kerala Legislative Assembly**  
**Bulletin – Part II**

04 November, 2019

No.764.

The following is the summary of information furnished by the Members of the Kerala Legislative Assembly in pursuance of Rule 4 of the Members of the Kerala Legislative Assembly (Disqualification on Ground of Defection ) Rules, 1986:

Sl. No	Name of Member	Father's Name	Permanent Address	Thiruvananthapuram Address	Party Affiliation
1	2	3	4	5	6
1	Shri.K.U.Jenish Kumar	P.Uthaman	Kalayil, Kochukoikkal.P.O, Seethathodu, Pathanamthitta, Pin – 689667	Legislators' Hostel, Thiruvananthapuram	Communist Party of India (Marxist)
2	Shri.M.C.Kamaruddin	A.P.Muhammed Kunchi	Karma, Edachakkai.P.O. Trikaripur (Via), Kasaragod, Pin – 671310	Legislators' Hostel, Thiruvananthapuram	Indian Union Muslim League

3	Shri.V.K.Prasanth	S.Krishnan	TC 1/485 (New 1/498), Lekshmy Nivas, Kochumanakkattil Veedu, Kariyil, Kazhakuttom.P.O, Thiruvananthapuram	Legislators' Hostel, Thiruvananthapuram	Communist Party of India (Marxist)
4	Smt.Shanimol Osman	A.Mohammed Osman	Poopparambil House, Alissery Ward, Alappuzha - 688001	Legislators' Hostel, Thiruvananthapuram	Indian National Congress
5	Shri.T.J.Vinod	T.M.Joseph	Thyvelikkakath, Naroath Road, Thammanam, Kochi, Pin - 682032	Legislators' Hostel, Thiruvananthapuram	Indian National Congress

S.V.Unnikrishnan Nair,  
Secretary.